

[Print](#)**Defective Case Register from 2026-08-24 to 2026-08-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/25242/2026	MANAS KUMAR CHAND	2026-08-24	i)Reference certificate not correctly furnished.ii) Sl.no2 not correctly furnished on affidavit
2	D-ABLAPL/25429/2026	ABHILASH MISHRA	2026-08-24	1. Certificate regarding past antecedent/case not furnished. 2. Another A.Bail application also filed by the same petitioner
3	D-ABLAPL/25426/2026	MANGU NANDY	2026-08-24	1. Date chart not properly numbered.
4	D-ABLAPL/25427/2026	ABHILASH MISHRA	2026-08-24	1. Reference certificate not mentioned about past antecedent/ case
5	D-EXP/39249/2026	SURJYA NARAYANA SAHU	2026-08-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. i) Year of the wp (c) wrongly mention in reference certificate and para no. 1. ii) Put up for SR after filing of c. copy of impugned order
6	D-ABLAPL/25349/2026	LAXMI NRUSINGHA SAHU	2026-08-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant/victim to be reacted in ANNEXURE-1 and kept in sealed cover. In date chart G.R.Case number wrongly reflected 276/26 instead of 1266/26
7	D-CRLMC/23150/2026	BIBHU PRASAD CHHUALSINGH	2026-08-24	1. C.Copy of impugned order vide Annexure-2 to be filed.
8	D-WA/38840/2026	NAVEEN KUMAR	2026-08-24	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
9	D-CRLMC/23220/2026	RAMDAS ACHARY	2026-08-24	1. Page nos.45 54 57 58 and 59 not neat and legible.2. C.Copy of F.I.R to be filed.
10	D-CRLMC/25508/2026	SIDDHANT SARANGI	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration of I.A.
11	D-CRLMC/23180/2026	SUKANTA KUMAR DALAI	2026-08-24	1. C.Copy of F.I.R. and charge sheet to be filed.
12	D-CRLMP/25266/2026	SATYA RANJAN MULIA	2026-08-24	1. Cognizance order dated not correctly furnished Sl. no.5 in Index and page no.5.
13	D-MACA/37693/2026	ADAM ALI KHAN	2026-08-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 1 day

14	D-CRLMP/25322/2026	KARUNAKAR GAYA	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
15	D-BLAPL/25250/2026	UMA CHARAN MISHRA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name of the petitioner mentioned in Application not tally with Rejection order. 2.Para-2 of Affidavit not properly mentioned.
16	D-WP(C)/38996/2026	BIBHUTI BHUSAN SWAIN	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
17	D-ABLAPL/25432/2026	SABYASACHI MISHRA	2026-08-24	1. Reference certificate not properly furnished
18	D-BLAPL/25233/2026	RAJENDRA NARAYAN ROUT	2026-08-24	1.Detail address and mobile no. of Informant mentioned in page-9 AND name in para-14 at pg.-11 be redacted. 2.Non-redacted copy of FIR be kept in closed envelop.
19	D-WP(C)/39176/2026	NIRANJAN LENKA	2026-08-24	1. Date of order under Annexures-8 and 10 does not tally with Index and para-13 and 15 respectively of the petition.2. Page nos.28 and 29 not neat and legible.
20	D-ABLAPL/25434/2026	RAJKISHORE SWAIN	2026-08-24	1. Reference certificate not properly furnished.
21	D-BLAPL/25185/2026	SITIKANT MISHRA	2026-08-24	1. Reference certificate is not correctly furnished. 2. V.Nama is not properly stamped.
22	D-BLAPL/25143/2026	BABITA DAS	2026-08-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-BLAPL/25120/2026	AMLAN SHAKTI PAUL	2026-08-24	1. The name of the victim and informant in the F.I. R. Copy/Charge sheet/victim statement be redacted
24	D-CRLMC/23123/2026	BIJAYA KUMAR RAGADA	2026-08-24	1. C.Copy of F.I.R. to be filed.
25	D-CRLMC/24991/2026	SANJIB KUMAR BHANJADEO	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Signature of the deponent does not tally with affidavit
26	D-WP(C)/36580/2026	BIJAYA KUMAR NAYAK (3)	2026-08-24	1. Date of Ann.4 in para 5 not correct. 2. Ann.6 marked as Ann.5.
27	D-BLAPL/25129/2026	JAYANTA KUMAR PADHI	2026-08-24	1. The name of the victim and informant in F.I.R. copy/charge sheet/forwarding report/victim and informant statement be redacted. @. Synopsis and date chart is not marked properly. 3. In the affidavit the address of the deponent in declaration portion not mentioned.
28	D-WP(C)/39084/2026	NITYANANDA BEHURIA	2026-08-24	1. Annexure number not correctly furnished in prayer of the petition.
29	D-WP(C)/38686/2026	SIBASIS SAMANTARAY	2026-08-24	1. Sl. no.2 not correctly furnished in Affidavit.

30	D-BLAPL/25247/2026	DIPTIREKHA NANDA	2026-08-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
31	D-BLAPL/25275/2026	SAHASRANSU SOURAV	2026-08-24	1. Lower Court name(Where the case is pending) mentioned in petition not tally with Rejection order. 2.Neither P.R. No. mentioned in Rejection order nor filed copy of the same.
32	D-BLAPL/25133/2026	BISWAJIT NAYAK	2026-08-24	1. Reference certificate not properly furnished. 2. Name of the Informant and victim in the F.I.R. copy be redacted
33	D-WP(C)/38584/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition not correct.
34	D-BLAPL/25279/2026	ANITA DASH	2026-08-24	Non-redacted copy of Annexure- I, II, III be kept in closed envelop.
35	D-ABLAPL/25363/2026	ALOK KUMAR MOHAPATRA	2026-08-24	Reference certificate not correctly furnished
36	D-WP(C)/38712/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) date of Notification not correctly mentioned in para-6 of the petition.
37	D-WP(C)/38856/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Notification in para-6 of the petition under annexure-3 not correct.
38	D-CONTC/38956/2026	ADV.	2026-08-24	8-CAUSE TITLE NOT IN ORDER. contemnno.2 should not be made party
39	D-ABLAPL/25366/2026	PRAKASH KUMAR MISHRA	2026-08-24	Paragraphs in declaration not correctly furnished
40	D-CONTC/38940/2026	SANDHYARANI PANI	2026-08-24	8-CAUSE TITLE NOT IN ORDER. contemnno.2 should not be made party
41	D-BLAPL/25111/2026	ABHILASH MISHRA	2026-08-24	Annx-1 page 9 is not legible
42	D-WP(C)/38579/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED) Date of notification mentioned in para-6 of the petition under annexure-3 not correct.

43	D-CRLREV/24515/2026	BIJAYA KUMAR RAGADA	2026-08-24	Period of Delay 18 days
44	D-WP(C)/38724/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) date of Notification in para-6 of the petition under annexure-3 not correct.
45	D-WP(C)/39030/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of notification not correct in para-6 of the petition under annexure-3.
46	D-BLAPL/25114/2026	AMLAN SHAKTI PAUL	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/38717/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para 6 under annexure -3 of the petition not correct.ii) Name of the petitioner not mentioned in vakalatnama.iv) Vernacular certificate not furnished in affidavit of I.A. no.15944/2026
48	D-WP(C)/38718/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) date of Notification mentioned in para-6 under annexure-3 of the petition not correct.ii) Vernacular certificate not furnished in affidavit of I.A. no. 15945/2026.
49	D-ABLAPL/25336/2026	BIDHUBHUSANA MOHAPATRA	2026-08-24	1.Reference certificate is not correctly furnished
50	D-ABLAPL/25337/2026	RAJENDRA KUMAR PRADHAN	2026-08-24	1.Reference certificate is not correctly furnished
51	D-BLAPL/25116/2026	BIBHU PRASAD DAS	2026-08-24	P.S case no is wrong in synopsis
52	D-WP(C)/38719/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification not correct in para-6 under annexure-3 of the petition.
53	D-WP(C)/39502/2026	KRUTIBASH MOHAPATRA	2026-08-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of Pet. not mentioned in CT and V.nama. 2. Misc. No. in Index and para 13 not tally with Ann.6. 3..Receipt Showing Serv.copy To etc. not Filed.
54	D-ABLAPL/25273/2026	BHARAT BHUSAN ROURAY	2026-08-24	1. Reference certificate is not correctly issued.
55	D-WP(C)/39636/2026	ANJAN KUMAR BISWAL	2026-08-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-RPFAM/39350/2026	NIRANJAN LENKA	2026-08-24	good ground not furnished
57	D-WP(C)/38905/2026	SUDHIR KUMAR MALLICK	2026-08-24	1. Page marking of Ann.1 in Index not correct. 2. Name of Husband of Pet. in CT and Affidavit not tally
58	D-CMP/39043/2026	DURGA PRASAD PATTANAIK	2026-08-24	3-AUTHENTICATION FEE IS DEFICIENT.
59	D-WP(C)/39470/2026	SANJIB MOHANTY	2026-08-24	1. Para 7 missing
60	D-WP(C)/38909/2026	SUDHIR KUMAR MALLICK	2026-08-24	1. Annexures not attested.
61	D-BLAPL/25195/2026	ASHOK KUMAR SAHOO	2026-08-24	1. Paragraphs in the petition is not correctly mentioned under the Affidavit. 2. Age of the petitioners mentioned in the Cause Title do not tally with that of Rejection order.
62	D-WP(C)/39012/2026	ASHOK KUMAR SARANGI	2026-08-24	1. Page marking of Ann.1 in Index not correct. 2.Receipt Showing Serv.copy To cg not Filed.
63	D-WP(C)/39577/2026	KUNAL KUMAR SWAIN	2026-08-24	1.Annexure-8 mentioned in Index not properly furnished in averment. 2.Annexure-7(pg.31) not legible.
64	D-ABLAPL/25280/2026	BIKRAM KESHARI RAJ	2026-08-24	1.The name of the victim and her husband name and address may be redacted from the petition and F.I.R.Copy 2.Original F.I.R.copy may be kept in sealed cover.
65	D-WP(C)/38245/2026	AMBIKA PRASAD MISHRA	2026-08-24	Name of the petitioner mentioned in C.title and Affidavit not tally with the signature put in Affidavit,V.nama.
66	D-ABLAPL/25291/2026	MANASI SETHI	2026-08-24	1. The name and address of the victim and her relatives may be redacted from the petition and F.I.R.Copy. 2. The Original F.I.R.copy may be kept in sealed cover
67	D-WP(C)/37284/2026	MD. GOLAM MADANI	2026-08-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Details of OP No.1 not furnished in CT. 2. Ann.2 not attested.
68	D-ABLAPL/25332/2026	SAROJ KUMAR PADHI	2026-08-24	1. The victim and her husband name and address may be redacted from the petition and F.I.R.Copy 2. The original F.I.R. copy may be kept in sealed cover.
69	D-WP(C)/39396/2026	SAILAZA NANDAN DAS	2026-08-24	Annex-4 not exhibited at page no.15.
70	D-WP(C)/38073/2026	SATYAJIT MOHAPATRA (2)	2026-08-24	1. Page no.57 not filed.
71	D-BLAPL/25155/2026	ASISH KUMAR RAY	2026-08-24	1. Subject code is not correctly furnished. 2. Reference certificate is not correctly furnished. 3. Annexure 3 is wrongly mentioned in Paragraphs 6

72	D-BLAPL/25284/2026	SASANKA SEKHAR PAIKRAY	2026-08-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Mobile No. of Informant-cum-victim mentioned in para-6(j) at pg.16 be redacted. 4.Non-redacted copy of Annexure-2 be kept in closed envelop.
73	D-BLAPL/25286/2026	DILIP KUMAR SAHU	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
74	D-WP(C)/39589/2026	JYOTI RANJAN KHUNTIA	2026-08-24	1. Page marking of Pet. in Index not correct
75	D-CRLREV/24502/2026	ANSHURAM MISHRA	2026-08-24	Page- 30 not legible
76	D-CRLREV/24456/2026	SAROJ KUMAR PADHI	2026-08-24	1. Period of Delay 168 days delay ,Limitation petition not filed
77	D-TRPCRL/25189/2026	BISWORANJAN SWAIN	2026-08-24	Date of order wrongly mentioned in Para no. 4
78	D-CMP/38681/2026	ADYASIDHI MISHRA	2026-08-24	Date of order furnished in the being aggrieved Portion be corrected.
79	D-WP(C)/39732/2026	KABIRAJ PRADHAN	2026-08-24	Copy of encroachment appeal No.45/2025 annexed vide Annexure-3 not properly furnished in averment.
80	D-CMP/38976/2026	PRASANNA KUMAR PARHI	2026-08-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
81	D-WP(C)/39693/2026	KABIRAJ PRADHAN	2026-08-24	1. E.A. No. in Ann.3 of Index and Para 9 not correct. 2. Page marking of IA not proper.
82	D-BLAPL/24965/2026	KEDARNATH SAHOO	2026-08-24	1. Reference certificate not properly furnished. 2.Complete page of page no.9 not filed. 3. Name of the victim redact at page no.27 and 34. 4. H.C.B.A. M Welfare fee Rs. 50/- not paid.
83	D-ABLAPL/25313/2026	KSHIROD KUMAR PAHIL	2026-08-24	1)Reference certificate not properly furnished.ii) G.R case no.not mentioned on annexure-1
84	D-BLAPL/25211/2026	OM PRAKASH SARAN	2026-08-24	1. Dates and Events not alphabetically numbered 2. Bail Application along with Annexures etc.

				have not been properly paginated 3. CRLA No. as mentioned in the Bail Application is not matching with the FIR Details
85	D-CRLMC/25617/2026	SUDHIR KUMAR PATRA	2026-08-24	1. Name of the Lower court not correctly furnished in Synopsis.
86	D-BLAPL/25210/2026	PUSPAMITRA MOHAPATRA	2026-08-24	In the List of Dates and Events, the date of submission of Chrage sheet has not been reflected.
87	D-CRLMC/25507/2026	RABINDRA KUMAR PATTANAIK	2026-08-24	1. Page no.20 not neat and legible.
88	D-RVWPET/39310/2026	DEBASIS TRIPATHY,A.G.A	2026-08-24	i) Reference certificate not furnished. ii) No authorization by other petitioner to swear this affidavit.
89	D-BLAPL/25358/2026	SOUBHAGYA KUMAR DASH	2026-08-24	1. The un-redacted F.I.R. may be kept in sealed cover.
90	D-BLAPL/25360/2026	SOUBHAGYA KUMAR DASH	2026-08-24	1. Annexure 3 is not properly paginated.
91	D-BLAPL/24996/2026	PRIYA RANJAN SINGH	2026-08-24	1. Reference certificate not properly furnished. 2. Name of the Informant in the rejection order dated 10.08.2026 be redacted
92	D-WP(C)/39107/2026	KUNAL KUMAR SWAIN	2026-08-24	i) Annexure-12 not marked in page no. 58.
93	D-BLAPL/24956/2026	AKSHAYA KUMAR SAHOO	2026-08-24	1. Age of the deponent vary in the affidavit and the declaration.
94	D-WP(C)/39697/2026	KABIRAJ PRADHAN	2026-08-24	1. EA No. in Para 9 not correct.
95	D-WP(C)/39698/2026	KABIRAJ PRADHAN	2026-08-24	1. EA No. in Ann.3 of Index, Para 9 and prayer not correct.
96	D-BLAPL/25202/2026	SUSANTA KUMAR ROUT	2026-08-24	1. Reference certificate is not correctly furnished.
97	D-BLAPL/25365/2026	SUSAMPAD HOTA	2026-08-24	17-REFERENCE CERTIFICATE NOT FURNISHED.
98	D-WP(C)/39232/2026	BIBHUTI BHUSAN SWAIN	2026-08-24	1. As per Index,Annexure-3 not described in the petition.2. Page nos.17 and 18 not neat and legible
99	D-CRLMC/22927/2026	ABHILASH MISHRA	2026-08-24	1. Signature of the petitioner in V.nama does not tally with cause title
100	D-BLAPL/24551/2026	PVS NANAJI ACHARY	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim/ Informant, Phone number and School name Redacting from petition and Annexures. 2. Name of the victim/ Informant need not be disclosed in connection with Annex-1 2 3 5 6 and 9 and kept in closed cover. 3. Reference certificate not properly furnished.

101	D-WP(C)/39036/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure-3 not correct.
102	D-WP(C)/39751/2026	KURESH PRASAD DASH	2026-08-24	i) Paragraph sl. no. not correctly furnished in petition and Affidavit.ii) date of order mentioned in para-4 of the petition, index and Book mark under in sl. no. 6 not tally with annexure-3 iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
103	D-WP(C)/38755/2026	RASHMI KANTA ACHARYA	2026-08-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED . i) This may be registered as CMP.
104	D-CRLMC/22911/2026	PRASANNA KUMAR MOHANTY	2026-08-24	1. Copy of Annexures-1 and 2 disclosing the name of Informant /Victim be kept in cover
105	D-ABLAPL/25241/2026	MANAS KUMAR CHAND	2026-08-24	Reference certificate not properly furnished.
106	D-WP(C)/38716/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i Date of Notification mentioned in para-6 of the petition not correct.ii) Name , address and Signature of the deponent mentioned in Vakalatnama, affidavit both in petition and I.A. not tally with cause title.
107	D-RSA/38355/2026	MOHAMMED FARADISH	2026-08-24	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
108	D-CRLMC/23007/2026	SAMBEET PATTANAYAK	2026-08-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
109	D-WP(C)/37878/2026	SUBHADUTTA ROUTRAY	2026-08-24	1. Address of Pet. No.3 and 5 incomplete.
110	D-WP(C)/37874/2026	SUBHADUTTA ROUTRAY	2026-08-24	1. Description of OP No.1 not proper.
111	D-CRLMC/25190/2026	NARENDRA KUMAR LENKA	2026-08-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / Informant Redacting from the petition and Annexure-2. 2.Name of the victim/ Informant need not be disclosed in connection with Annex-2 and kept in closed cover. 3. Redacted xerox copy of Annex-2 to be filed.
112	D-CRLMC/23069/2026	RAMA CHANDRA JENA	2026-08-24	1. Date of F.I.R. under Annexure-1 does not tally with Index.2. C.Copy of F.I.R. to be filed.

113	D-WP(C)/36554/2026	BIJAYA KUMAR NAYAK (3)	2026-08-24	1. Page 10 not marked. 2. Date of Ann.10 in index not correct
114	D-CRLMP/25194/2026	PRADEEP KUMAR DAS	2026-08-24	1. Paragraph no. not correctly furnished in the petition
115	D-BLAPL/25166/2026	DIBYA PRAKASH MISHRA	2026-08-24	The relationship of the deponent with the petitioner is not correctly furnished in the Declaration under affidavit
116	D-WP(C)/39724/2026	KABIRAJ PRADHAN	2026-08-24	1. EA No. in Ann.3 of Index, Para 9, Prayer and subject matter of cause title not correct.
117	D-WP(C)/39025/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.
118	D-WP(C)/39359/2026	PRASANTA KUMAR SATAPATHY	2026-08-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner No.2 not signed in V.nama.
119	D-BLAPL/24969/2026	LAMBODOR ACHARI	2026-08-24	1. Reference certificate not properly furnished.
120	D-WP(C)/37875/2026	SUBHADUTTA ROUTRAY	2026-08-24	1. Pet. No.5 6 8 and 10 not properly represented in CT. 2. Page 44 marked as page 40. 3. Page 49 51 53 55 57 60 64 and 66 missing.
121	D-WP(C)/39014/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.
122	D-CMAPL/26734/2026	RAJ KISHORE SWAIN	2026-08-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Appellant no. 1 (a) in SA not made party in CMAPL. ii) C.copy of order not page marked as well as Index.
123	D-WP(C)/39018/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.
124	D-WP(C)/37708/2026	SUDHIR KUMAR MALLICK	2026-08-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page 26 missing. 2. Page 50 not properly filed.
125	D-WP(C)/39013/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification in para-6 of the petition under annexure-3 not correct.
126	D-WP(C)/37789/2026	ASWINI KUMAR DASH	2026-08-24	14-NOT PROPERLY INDEXED. 1. Petition not properly page marked.

127	D-WP(C)/39015/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.
128	D-WP(C)/39017/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification not correctly furnished in para-6 of the petition under annexure-3 not correct.
129	D-WP(C)/39024/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.ii) Vernacular certificate not furnished in I.A.
130	D-WP(C)/39041/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure-3 not correct.
131	D-WP(C)/39026/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED) Date of Notification mentioned in para-6 of the petition under annexure-3 not correct.
132	D-WP(C)/39027/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure03 not correct.Vernacular certificate not furnished in I.A. petition.
133	D-WP(C)/39031/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition under annexure-3 not correct.ii) Vernacular certificate not furnished in I.A.petition.
134	D-BLAPL/23999/2026	DR.PURUSOTTAM CHULI	2026-08-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Redacted page nos. 9 10 26 27 28 29 31 47 49 not legible. ii) Details of the victim (Name of her mother, father and sister) be redacted from page nos11 12 23 24 29 31 32 34 38 40 41 and 62. For further S. R.
135	D-WP(C)/39032/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) date of notification mentioned in para-6 of the petition under annexure-3 not correct.ii)

				Vernacular certificate not furnished in I.A. petition.
136	D-BLAPL/24619/2026	SOUMYA RANJAN DAS	2026-08-24	1. Pending case No. and court name mentioned in petition not tally with Rejection order
137	D-WP(C)/39035/2026	RAJIV KUMAR MAHANTA	2026-08-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6of the petition under annexure-3 not correct.ii) Vernacular certificate not furnished in I.A. petition.
138	D-WP(C)/39335/2026	ASHOK KUMAR SARANGI	2026-08-24	1. Annexure -4 repeated twice in the Body of the petition. 2. .Mobile Phone Numbers Of All The Signing Advocates Not Indicated.
139	D-WP(C)/39565/2026	KUNAL KUMAR SWAIN	2026-08-24	14-NOT PROPERLY INDEXED.
140	D-RSA/37342/2026	SAMIR KUMAR MISHRA, SR.ADV.	2026-08-24	1.D.C.Fee of Rs.2833/- to be Paid. 2. Cause Title Not In order.R-13 being dead made Party in this appeal. 3.Pages No-50 to 52 be arranged properly.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
141	D-WA/37743/2026	SASWAT DAS,A.G.A	2026-08-24	i) Age of the appellant no. 6 not correctly furnished in cause title. ii) District of A-2 not furnished in cause title.
142	D-WA/38854/2026	TAMANNA PATNAIK	2026-08-24	i) Legible copy of page of Index, and page no. 92 93 96 are to be filed. ii) Status of the parties not furnished. iii) District of R-1 and 2 not furnished in cause title. iv) Address of the Honble court wrongly furnished.
143	D-WA/38650/2026	PAGYAN PARAMITA MOHANTY	2026-08-24	i) Name of the appellant mentioned in cause title does not tally with Anx-1. ii) Op no. 1 and 4 in wp (c) are not made party in appeal memo.
144	D-BLAPL/25167/2026	SANJUKTA MUNDA	2026-08-24	1. Reference certificate is not correctly furnished. 2. Page No. 18 is not legible properly. 3. In the Cause Title,Special T.R.(NDPS) case No. 138 of 2025 has been mentioned which does not tally with those of Rejection order and prayer portion.